Government of India Ministry of Commerce & Industry Department of Commerce Directorate General of Foreign Trade Vanijya Bhawan

Public Notice No. 31 /2023
New Delhi, Dated: 20th September 2023

Subject: De-listing of agencies authorized to issue Certificates of Origin- (Non Preferential) from Appendix 2E of FTP, 2023 –reg.

Pursuant to Trade Notice No. 22/2023 dated 16.08.2023, whereby a final notice was given to those agencies enlisted under Appendix 2E of FTP, 2023 who have still not on-boarded on the e-CoO platform for issuance of Certificate of Origin (Non-Preferential), to complete their on-boarding by 31st August 2023. However, 32 agencies failed to respond to the DGFT or initiate any action for on-boarding on the e-CoO platform despite follow-ups and reminders.

2. Accordingly, in exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy (FTP) 2023, the Director General of Foreign Trade hereby delist the following 29 agencies from Appendix 2E of the FTP, 2023, who failed to initiate their process of on-boarding on the CDP platform, as under:

S. No.	Name of the agency	State
1.	Indian Society of Agribusiness Professionals	Delhi
2.	International Society for Small and Medium	Delhi
3.	North East Chamber of Commerce & Industry	Assam
4.	Karnataka Small Scale Industries Association	Karnataka
5.	Porbandar Chamber of Commerce & Industry	Gujarat
6.	J&K Walnuts Exporters Association	J&K
7.	The Kashmir Chamber of Commerce & Industry,	J&K
8.	Devi Ahilya Chamber of Commerce and Industries	Madhya Pradesh
9.	The Soyabean Processors Association of India,	Madhya Pradesh
10.	Association of Merchants & Manufacturers of Textile Stores and Machinery(India)	Maharashtra
11.	MVIRDC World Trade Centre	Maharashtra
12.	Indo German Chamber of Commerce	Maharashtra
13.	Associated Manipur Chamber of Commerce	Meghalaya
14.	Federation of All Manipur Importers/Exporters Chamber of Commerce & Industry	Manipur

15.	Border Trade Chamber of Commerce,	Manipur
16.	Meghalaya Mineral Exporters Chamber of Commerce	Manipur
17.	Meghalaya International Exporters Chamber of Commerce	Manipur
18.	Bhiwadi Manufacturer's Association	Rajasthan
19.	Federation of Rajasthan Trade and Industry,	Rajasthan
20.	Centre for Development of Stones (CDOS),	Rajasthan
21.	The National Chamber of Commerce,	Tamil Nadu
22.	Salem Dharmapuri Chamber of Commerce	Tamil Nadu
23.	Indo-Australian Chamber of Commerce	Tamil Nadu
24.	Federation of Telangana Small (MSME) Industries Associations	Telangana
25.	Tripura Exporters-Importers Chamber of Commerce	Tripura
26.	Eastern U.P. Chambers of Commerce & Industry	Uttar Pradesh
27.	Upper India Chamber of Commerce,	Uttar Pradesh
28.	Eastern UP Exporters Association	Uttar Pradesh
29.	Federation of Biri, Biri Leaves & Tobacco Merchants	West Bengal

3. Effect of this Public Notice:

29 chambers / agencies enlisted under Appendix 2E of FTP 2023, who failed to comply to the repeated directions of DGFT to on-board on the e-CoO platform of DGFT for electronic issuance of Certificate of Origin (Non-Preferential), have been de-listed from Appendix 2E, with immediate effect. Henceforth, these 29 chambers / agencies shall not be authorised to issue Certificate of Origin (Non-Preferential).

(Santosh Kumar Sarangi)
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